

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 128-129 AND 131 OF 2020

IN

WRIT PETITION NOS.1104, 1106 AND 1088 OF 2020

LD-VC-OCW NO.128 OF 2020

IN

WRIT PETITION NO.1104 OF 2016

M/s. Lithoferro

..... Applicants

V e r s u s

Union of India & Ors.

..... Respondents

LD-VC-OCW NO.129 OF 2020

IN

WRIT PETITION NO.1106 OF 2020

Eyestar Finance & Leasing Pvt. Ltd.

..... Applicants

V e r s u s

Union of India & Ors.

..... Respondents

A N D

LD-VC-OCW NO.131 OF 2020

IN

WRIT PETITION NO. 1088 OF 2016

Sociedade De Fomento Industrial Pvt. Ltd.

..... Applicants

V e r s u s

Union of India & Ors.

..... Respondents

Mr. Parag Rao, Advocate for the Applicants.

Ms. Asha Desai, Senior Standing Counsel for the Respondent nos. 1 to 3.

Ms. Samisha Vaigankar, Advocate for the Respondent no.4.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 21st September, 2020

P.C.

1. In view of the order dated 16.09.2020 passed in LD-VC-OCW No.122 of 2020 in Writ Petition no.1105 of 2016, place these matters before the bench of which one of us (M. S. Sonak, J), is not a party.

M. S. JAWALKAR

M. S. SONAK, J.

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